

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-230**

Appeal No- 155/252/ND/2020

**IN THE MATTER OF:**

Vertex Agrotech Pvt Ltd

**Vs.**

RoC

....Applicant

.....Respondent

**SECTION**

U/s 252

Order delivered on 07.01.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

For the Respondent

:

: Adv. Shankari Mishra for RD and OL, Adv Abhishek Maratha Sr & Adv Pratyaksh Gupta Jr ST Counsels for Income Tax Dept

**ORDER**

Ld. ARoc appeared and submitted that the report has already been filed but the same is not on the record. The registry is directed to place it on record. Ld. Counsel for the Income Tax Department seeks time to file the reply. Let the same be filed. List the case on **18.02.2021**.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/- a

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**